

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO.HC.VII-50/2000/870/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Mitali Thakuria,  
District & Sessions Judge,  
Kamrup (M).

Dated Guwahati, the 16<sup>th</sup> February, 2022.

Sub:- **Restricted Holiday.**

Ref:- Letter No.DJK./Esstt./1497/E, dtd. 14.02.2022

Madam,

With reference to the above, I am directed to inform you that your prayer for **Restricted holiday on 15.02.2022**, has been granted. The Additional District and Sessions Judge, No. 1, Kamrup(M), Guwahati, shall remain in charge of your Court and office for the above mentioned day.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-50/2000/871/** dated 16.02.2022  
Copy to.

1. The Project Manager, Gauhati High Court.

S.P.  
16/2/22  
**JT.REGISTRAR (VIGILANCE)**

Rdo